

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri A.H. Jung, Member**

Petition No.28/2006

In the matter of

Non-payment of dues of GRIDCO by BSEB and JSEB towards drawal of power from ER Regional Pool during October 1999, November 1999, August 2001 and September 2001.

And in the matter of

Grid Corporation of Orissa Ltd., Bhubaneswar

..Petitioner

Vs

1. Bihar State Electricity Board, Patna
2. Jharkhand State Electricity Board, Ranchi
3. Eastern Regional Electricity Board, Kolkata

...Respondents

ORDER

(DATE OF HEARING : 20.6.2006)

The petitioner has filed this petition to claim an amount of Rs.21,55,32,254/- and Rs.2,76,05, 730/- from Bihar State Electricity Board and Jharkhand State Electricity Board respectively for drawal of power by them from Eastern Regional Pool falling to the petitioner's share, during October-November 1999 and August-September 2001.

2. The petition was listed for hearing on admission after intimation to the petitioner. However, none was present on its behalf.

3. Issue notice to the parties. The petitioner is directed to serve copy of the petition to the respondents latest by 5.7.2006. The respondents may file reply to the petition latest by 31.7.2006 with a copy to the petitioner.

4. Member-Secretary, Eastern Regional Power Committee is specifically directed to verify the correctness of the position stated by the petitioner in the petition and apprise the Commission of the factual position. It is also observed that Eastern Regional Power Committee was making efforts to resolve the issue through Damodar Valley Corporation and West Bengal State Electricity Board. Member-Secretary, Eastern Regional Power Committee is further directed to place on record the present status in this regard.

5. List on 10.8.2006 for further directions.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

SD/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 24th June 2006